

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 71 of 2013

Dated : 5th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Madhya Pradesh Audyogik Kendra
Vikas Nigam (I) Ltd. ... Appellant(s)

Versus

Mahya Pradesh Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Poorva Saigal
Mr. Avinash Menon
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Mr. Gaurav Agarwal for R.2

ORDER

Mr. M.G. Ramachandran, the learned counsel for the Appellant has finished his arguments. We have also heard Mr. C.K. Rai, the learned counsel appearing for the Commission for some time.

Post the matter for further hearing on **09.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs